

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-10/1992/1258 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti Dipali Bhuyan,  
Presiding Officer, STAT, Assam,  
& Member, MACT-1, Kamrup, Guwahati.

Dated Guwahati the 28<sup>th</sup> February, 2018.

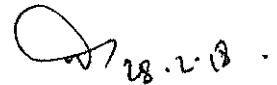
Sub: **Casual Leave along with permission to leave headquarters  
with official allotted vehicle.**

Refs:- Your letter No. MACT/802/18, dtd. 26.02.2018.

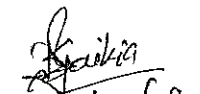
Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 03.03.2018 along with head quarter leave permission with your official allotted car, at your own cost, w.e.f. the evening of 28.02.2018 till the morning of 05.03.2018 has been granted / ~~rejected~~.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

  
26/02/18